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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-IV)/2014/**6360/A**

From:- Shri Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court
Guwahati

To

**The Member Secretary
Jharkhand State Legal Services Authority (JHALSA)
Ranchi**

Dated- Guwahati, the 08th November, 2018

Sub:- Nominations for the 1st National Meet for Sensitization of Family Court Matters to be held at Ranchi on 17.11.2018.

Ref. Your letters No.
(i) JHALSA/2296, dated 31.10.2018
(ii) JHALSA/2332, dated 02.11.2018

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice, Gauhati High Court, Guwahati, has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati to participate in the ***1st National Meet for Sensitization of Family Court Matters, scheduled to be held on 17.11.2018 at Ranchi.*** The contact details of his Lordship is given below-

Sl. No.	Name	Contact Details
1.	Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati	Mob. No. 094355-58305 e-mail: ujjalbhuyan@rediffmail.com

Further, the following Judicial Officers have also been nominated to attend the aforesaid National Meet-

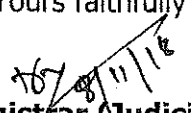
SL. NO.	NAME	Contact Details
1.	Smti Hema Devi Bhuyan, Principal Judge, Family Court, Barpeta (Assam)	Mob. No. 094355-52644(M) e-mail: h.d.bhuyan@gmail.com

2.	Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar (Assam)	Mob. No. 094351-17184(M) e-mail: anubhadas4@gmail.com
3.	Shri Satya Nath Sarma, Member- Secretary, Assam State Legal Services Authority, Guwahati (Assam)	Mob. No. 094352-45907 e-mail: assamslsa1@gmail.com satyasarma20@gmail.com
4.	Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati (Assam)	Mob. No. 099540-29664(M) e-mail: suchandrabhattacharjee06@gmail.com
5.	Shri Khrulto Koso, Principal Judge, Family Court, Kohima (Nagaland)	Mob. No. 094360-02631 e-mail: khrultokoso@gmail.com
6.	Smti Yarenjungla Longkumer Principal District and Sessions Judge, Dimapur (Nagaland)	Mob. No. 098620-28039 094362-16972 e-mail. ajunglongkumer@gmail.com
7.	Smti Sabeena Majumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati (Assam)	Mob. No. 097061-46619 e-mail: sab.jud@gmail.com
8.	Shri Ranjan Brahma, Counsellor, Family Court, Cachar, Silchar (Assam)	Mob. No. 080112-70727(M) e-mail: rbragma9@gmail.com
9.	Shri Rajesh Bodo, Counselor, Family Court, Dhubri (Assam)	Mob. No. 088129-37795(M) e-mail: rajeshbodo@rediffmail.com

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully


Registrar (Judicial)

Memo No. No.HC.VII-167 (Pt.-IV)/2014/**6361 - 6386**/A, dated 08.11.2018

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Jharkhand.
2. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.

4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.
6. The Registrar (Admn. / Judl.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima. **He is requested to inform the nominated participants of his State accordingly.**
9. The District & Sessions Judge, Kamrup (M), Guwahati / Barpeta / Cachar, Silchar / Dhubri. **He / she is requested to inform the nominated participant(s) of his / her District accordingly.**
10. Smti Hema Devi Bhuyan, Principal Judge, Family Court, Barpeta
11. Smti Anubha Das, Principal Judge, Family Court, Cachar, Silchar
12. Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati
13. Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
14. Shri Khrulto Koso, Principal Judge, Family Court, Kohima
15. Smti Yarenjungla Longkumer, Principal District and Sessions Judge, Dimapur
16. Smti Sabeena Majumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
17. Shri Ranjan Brahma, Counsellor, Family Court, Cachar, Silchar
18. Shri Rajesh Bodo, Counselor, Family Court, Dhubri
19. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
20. The OSD, Protocol Section, Gauhati High Court, Guwahati.
21. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati
22. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
23. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
24. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
25. CA to the Registrar General, Gauhati High Court, Guwahati.
26. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


Registrar (Judicial)